## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/654/(IB)/2017

NAME OF THE PETITIONER(S)

: KOLLINAL STEELS & ALLOYS PVT LTD

NAME OF THE RESPONDENT(S)

: MASTER SHIPYARD PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SASI N. Aew. REJINARIC. P

## **ORDER**

Counsels representing both the parties are present and made submissions. Both the counsels prayed for time to file additional documents in support of their contentions. Time is enlarged at request. Put up on 15.12.2017.

-sel -S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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